

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-CW-187/2020**

Sunil Garg ...Petitioner.

Vs

State of Goa and ors. ...Respondents.

Shri J. Sehagal and Shri R. Menezes, Advocates for the petitioner.
Shri B. Andrade, Advocate for the for some respondents.
Shri D. Shirodkar, Additional Govt. Advocate for the State.

Coram:- DAMA SESHADRI NAIDU, J.

Date:15th December 2020.

P.C.

Post the matter after vacation.

2. Interim relief to continue.

DAMA SESHADRI NAIDU, J.

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